



1

MCRC-17496-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SANJEEV S KALGAONKAR

ON THE 14<sup>th</sup> OF AUGUST, 2025

MISC. CRIMINAL CASE No. 17496 of 2025

*WASIM@ DEEL*

*Versus*

*THE STATE OF MADHYA PRADESH*

.....  
Appearance:

Shri Manish Yadav, Advocate for the petitioner.

Shri Apoorv Joshi, Govt. Advocate for the respondent/State.  
.....

ORDER

After arguing for a while, learned counsel for the petitioner seeks leave of this Court to withdraw this petition filed under Section 528 of BNSS, 2023 with liberty to raise appropriate arguments before the trial Court.

Prayer accepted.

The petition is dismissed as withdrawn, with the liberty as prayed for.

(SANJEEV S KALGAONKAR)  
JUDGE